

**Read: (1) Bombay office Letter No. RC.1510/PA- GOA/
2015/2039 dated 14.05.2018.**

**(2) Rule 53(c) of Bombay High Court Appellate Side
Service Rules, 2000.**

HIGH COURT OF BOMBAY AT GOA, PANAJI

No. HCB/GOA/A- 1(D)/2018

**Ref: Advt. No. 1/2016 dated 23.06.2016 published in the daily
newspaper, "The Navhind Times & Tarun Bharat".**

All candidates, who had undergone the selection process, including the candidates whose names are enlisted in the enclosed Select List & Wait List for the posts of Personal Assistants (in all 4 candidates), are hereby informed that the Select List & Wait List for the posts of Personal Assistant prepared by the Selection Committee at the High Court of Bombay at Goa, Panaji is approved by the Honourable The Acting Chief Justice. They may also take note that, the Select List & Wait List shall ordinarily be valid for a period of two years from the date of the Notification.

Encl: The Select List and Wait List

Sd/-

(S. M. Deshpande)
REGISTRAR (ADMIN)

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Date: 12.06.2018
Place: Panaji-Goa.

**SELECTION PROCESS FOR THE POST OF PERSONAL
ASSISTANT 2016-17**

SELECT LIST

Sr. No.	Seat No.	Name of the candidate
1	004	Shri Amrut Tari
2	002	Smt. Vinita Naik

WAIT LIST

Sr. No.	Seat No.	Name of the candidate
1	003	Smt. Esha Vaigankar
2	001	Ms. Maria Aura Pereira

Sd/-

Date: 12.06.2018
Place: Panaji-Goa.

(S. M. Dêshpandê)
REGISTRAR (ADMIN)

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